

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.09.2018 (Tuesday)

Court – II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 219 of 2018	Shree Kumar Mundhra Vs. Spell Organics Ltd. & Ors.	Shravyansinghvi	Dinesh Kumar Gupta
2.	Comp. App. (AT) No. 43 of 2018	Ajay Kumar Kedia & Ors. Vs. Anita Kedia & Ors.	Vivek Sibal Pooja M. Saigal Rahul Sharma	T.V. Raghuvanshi (R-1)

For Admission (After Notice)

3.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. Ankita Pratishan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
4.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah & Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna
5.	Comp. App. (AT) (Ins) No. 268 of 2018	J. B. Tiwari Vs. Biostadt India Ltd. & Anr.	Anado Mukherjee	Samir Tandon

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R. D. Datta
17/9/2018.

By Order

Joint Registrar

19.9.18